

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(APPELLATE JURISDICTION)**

**APPEAL NO. 205 OF 2013 &
IA NO. 133 OF 2016**

Dated : 21st September, 2016

In the matter of:

M/s. Sathavahana Ispat Ltd.

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the parties, list the matter on **19th October, 2016.**

Court Master